

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 204
IB-504/ND/2020

IN THE MATTER OF:

M/s. Navyug Iron Traders

...PETITIONER

Vs.

M/s. Air Movement & Control System Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 16.03.2020

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Op.-Creditor/F.C. :

For the Respondent/ Corporate-debtor :

ORDER

No one has appeared on behalf of both the parties at the time of hearing of the matter. Therefore, in the interest of justice, matter is adjourned to 20.04.2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)

(Meenu)